Project No. and Short Title				Exp nditure			
					1975	197€	19 7 7
IND/74/PO6-Reg. Lab. Management Semin	nars					6,420	5,000
IND/74/PO7—Pop. Edu. in Org. Sector	.,			•		6,094	16,706
IND/74/PO9—Sterilisation Programme				٠.	1,909,408	4,026,955	4,833,518
IND/74/P10—Multipurpose Workers .				٠,	-		899,678
IND/74/P12—Condom Production .	,.	•.			538,000	968,091	127,412
IND/74/P13—Oral Contraceptives	, •, i		٠.		268,472	76,240	15,544
ND/74/P14—Documentation Centre .					24	32,955	145,470
IND/74/Pt5—Cu T 200 (IUDs)	١.				98,400	245,614	171,096
IND/74/P16—FP in Nursing & Midwifery					2,592	5,813	
IND/76/PO1—ANMs	٠.						598,566
IND/76/PO3—Raw Film Stock			٠,		**		78,830
IND/77/PO1—Infrastructure		¥.				• • •	500,328
IND/77/PO2—Supply of Vehicles							
IND/77/PO3—Tabulation Unit				٠,		F 4 .	

Central aid to the Technical side of plus two courses in Government and Non-Government Institutions

15^2. DR. RAFIQ ZAKARIA: Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state :

- (a) what is the amount of funds which the Central Government have earmarked during the current year to finance the recurring and and non-recurring expenditure for the technical side of the plus two courses in the 10+2+3 pattern in the country;
- (b) what would be the ratio of the Central assistance for Government and non-Government institutions conducting these technical courses j and

(c) what would be the pattern of financial assistance for purchase of tools and equipment and their maintenance and the salaries of staff?

2,816,896 5,577,675 7,635,839

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). Under the centrally sponsored scheme for vocationalisation of higher secondary education, financial assistance is given to the State Governments for :—

- (i) Conduct of district vocational survevs @Rs. 10,000/-per district (non-recurring);
- (it) Appointment of District Vocational Education Offi-

159

- 15,000/- . Rs. per D.V.E.O. per annum (recurring);
- (iii) Purchase of equipment for vocational courses @ Rs. 11,250/- per course (nonrecurring); and
- (iv) Salary of teachers for vocational courses @ Rs. 15,000/per course per annum (recurring).

All other allied expenses will be borne by the State Governments. . A budget provision of Rs. 50 lakhs has been made for the financial year 1978-79. The State Governments may select any suitable Government or non-Government institutions for financial assistance under the scheme.

Under another scheme of the Ministry, innovative and experimental projects of national importance in the field of vocationalisation of secondary education, undertaken by the voluntary organisations are also eligible for financial assistance.

Medicines prescribed by the Medical Officer incharge in the C. G. H. S. Dispensaries

DR. V. P. DUTT: 1553. SHRIMATI SAROJ KHAPARDE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what are the names of the medicines in the C.G.H.S. dispensaries in Delhi which can be prescribed to a patient only by the Medical Officer-in-charge of a dispensary;
- (b) what are the names of the medicines in the C.G.H.S. dispensaries in Delhi prescribed by a Medical Officer for which Counter-signature by the Medical Officer-in-charge is required;

- (c) whether Government are aware that this procedure causes a lot of inconvenience to patients;
- (d) if so, what steps Govern ment propose to take to give relief to the patients in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH FAMILY AND WELFARE JAGDAMBI (SHRI PRASAD YADAV): (a) to (d). The CGHS formulary comprises of special list medicines and general list medi-cines. As per instructions issued alongwith the CGHS formulary, medicines under special list can only be prescribed by Specialists and the Medical Officers-incharge of the CGHS dispensaries. Normally, Medical Officers, other than the Medical Officer-in-charge of the dispensary, are supposed to prescribe medicines from the general list which comprises of restricted as well as non-restricted However, in emermedicines. gency cases where the Medical Officer considers it necessary to prescribe medicines from the special list he may do so. In order to ensure economy and prevent misuse of the specialist medicines, the chits in such cases are required to be countersigned by the Medical Officer-in-charge.

Land Ceilings

1554. SHRI HAREKRUSHNA MALLICK:

> SHRI PATITPABAN PRADHAN:

SHRI BHAIRAB CHANDRA MAHANTI:

Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:

(a) whether all the State Governments have prescribed land